

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.484/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M

Name of the Company	Balaji Tracom Pvt.Ltd. -Vs- Registrar of Companies, WB		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ms. Swapna Choudhary.
 2. Mr. Siddhartha Sharma.
 3. Ms. Namrata Basu
- } For the Petitioners.
- Madhulika
21/9/17

ORDER

Ld. Counsel for the petitioner are present. No one is present from the respondent's side.

Heard. Admit.

Issue notice on the Registrar of Companies, West Bengal [RoC]. For his report. Report may be filed by 30/10/2017.

Registry is directed to issue notice and handover the notice to the petitioner for making effective service of notice on RoC. Petitioner is directed to file affidavit of service within 7 days from today.

List the matter on 15/11/2017.

Sdf

(Jinan K.R.)
Member (J)

Sdf

(Vijai Pratap Singh)
Member (J)